

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CORAM:**

**34/59/16**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
31.01.2018**

**NAME OF THE COMPANY: M/s Ajay Auto Ltd. & Ors**

**SECTION OF THE COMPANIES ACT: 59**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

For the Petitioner: Mr. R.D. Makheeja, Advocate

For the Respondent: Mr. Saurabh Kalia & Mr. Siddhartha Nagpal, Advocates

**ORDER**

Both Counsels mention that mediation is still in process. In view of the same they pray for adjournment.

At their request adjourned to 27<sup>th</sup> March, 2018.

 s-d 11

**(Deepa Krishan)  
Member (T)**

 -s-d 11

**(Ina Malhotra)  
Member (J)**